

Name of the Corporate Debtor: MYP Enterprises Limited; Date of Commencement of CIRP: 11-05-2023; List of Creditors as on: 09-06-2023; Name of IP: GAURANG CHHOTALAL SHAH; Process Number: 1; Last 5 digit of registration number: 13002

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors									NA
2	Unsecured financial creditors belonging to any class of creditors									NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)									NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	4	63735631						63735631	Annexure 4
5	Operational creditors (Workmen)									NA
6	Operational creditors (Employees)	6	1145166						1145166	Annexure 6
7	Operational creditors (Government Dues)									NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	4	35769813						35769813	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)									NA
Total		14	100650610			100.00			100650610	